

thenceforth work in the New Waltair Marshalling Yard the location of which is entirely different. Running of staff shuttles is neither justified nor is it feasible.

Law Assistants on Indian Railways

647. Dr. Karni Singh: Will the Minister of Railways be pleased to state:

(a) the nature of specific directives if any, laying down procedure for filling posts of Law Assistants on the Indian Railways;

(b) whether these posts are classified as selection posts or general posts; and

(c) whether recruitment is done on competitive basis and whether seniority is given any weightage in case they are classified as general?

The Minister of Railways (Shri C. M. Poonacha): (a) According to extant orders, 33-1/3 per cent of vacancies of Law Assistants in grade Rs. 305-15-425 (AS) are filled by direct recruitment and the remaining 66-2/3 per cent of vacancies by promotion of serving employees, who are Law graduates.

(b) These posts are classified as selection posts for serving employees against the 66-2/3 per cent of vacancies.

(c) Direct recruitment for 33-1/3 per cent of vacancies is done according to the normal procedure adopted by the Railway Service Commissions and list of successful candidates is arranged in order of merit; selection against the remaining vacancies from among qualified serving employees is done in accordance with the normal procedure for departmental selections, which provide for seniority being given consideration.

U.K.'s Entry into E.C.M.

648. Shri R. Barua:
 Shri D. C. Sharma:
 Shri S. R. Damani:
 Shri Baj Raj Madhok:
 Shri Shiva Chandra Jha:
 Shri Sradhahan Supakar:
 Shri Indrajit Gupta:
 Shri Sidheshwar Prasad:
 Shri Mohan:
 Shri R. K. Sinha:
 Shrimati Sharda Mukerjee:
 Shri Bakar Ali Mirsa:
 Shri Y. A. Prasad:
 Shri S. M. Banerjee:
 Shri Madhu Limaye:
 Shri Tridib Kumar Chaudhury:
 Shri S. C. Samanta:
 Shri S. K. Taparia:
 Shri D. N. Patodia:
 Shri Ram Kishen Gupta:
 Shri A. B. Vajpayee:
 Shri Dhirendranath:
 Shri Kanwar Lal Gupta:
 Shri Hem Barua:
 Shri Nath Pal:
 Shri Surendranath Dwivedi:
 Shri Bibhuti Mishra:
 Shrimati Savitri Shyam:

Will the Minister of Commerce be pleased to state:

(a) whether Government have apprised the U. K. Government about their reaction over the impending prospect of U.K.'s entry into the ECM; and

(b) if so, the reaction of the U.K. Government thereto?

The Minister of Commerce (Shri Dinesh Singh): (a) and (b). The British Government and the Government of India have been in touch with each other on this subject. A copy of the statement made by the Commerce Minister on 24th May, 1967, in the House is laid on the Table of the House. [Placed in Library. See No. LT-617/67].